

**HIGH COURT OF ANDHRA PRADESH :: AMARAVATI**

**ABSTRACT**

**PUBLIC SERVICES – A.P.J.M.S.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.**

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**ROC.No. 1128/2021 - C.1.**

**Dt. 23-10-2021**

**NOTIFICATION No. 07/2021 C –1.**

The High Court of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26(3) of the A.P. Judicial Ministerial and Subordinate Service Rules, 2019 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -


Sl. No.	Name and Desingation	Posted as
(1)	(2)	(3)
1.	<b>Sri K.Raja Kumar,</b> Senior Superintendent and Paper Promotee of the Unit of District Judge, East Godavari.	Chief Administrative Officer, IX Additional District Judge-Cum-Special Court for Trial of Offences against Women, Krishna at Machilipatnam. (Post kept Vacant)
2.	<b>Sri M.Chandra Naik,</b> Senior Superintendent and Paper Promotee of the Unit of the District Judge, Kadapa.	Chief Administrative Officer, Special Sessions Court for Trial of Cases under SCs/STs (POA) Act, Ananthapuramu (Post kept Vacant).
3.	<b>Sri B.Gopala Krishna Reddy,</b> Senior Superintendent and Paper Promotee of the Unit of the District Judge, Kadapa.	Chief Administrative Officer, Family Court-cum-VI Additional District & Sessions Court, Kadapa (Post kept Vacant).
4.	<b>Sri M. Venkata Narasaiah,</b> Chief Administrative Officer, II Additional District and Sessions Court, Madanapalle.	Chief Administrative Officer, X Additional District & Sessions Court, Tirupati (Post kept Vacant).
5.	<b>Sri K.V.V.M.Prasad,</b> Chief Administrative Officer, Principal District & Sessions Court, Ongole.	Chief Administrative Officer, Principal District & Sessions Court, Nellore (Post kept Vacant).
6.	<b>Sri A.V.V.Satyanarayana Murthy,</b> Chief Administrative Officer, II Additional Special Judge's Court for CBI Cases, Visakhapatnam.	Chief Administrative Officer, Family Court-cum-III Additional District & Sessions Court, Vizianagaram (Post kept Vacant).

- i) The individuals shall handover charge of his/her post to the Senior Superintendent/immediate juniors to them of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges/Unit Heads concerned are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

The District Judges/Unit Officers concerned are further directed not to entertain any application for leave from the individuals concerned. The above individuals are also hereby informed that any representation for retention in the present station or any change in the above postings will not be entertained.

The Unit Officers are also directed to send the joining reports of the individuals to this Registry.

**Note:-**Sri M.Venkata Narasaiah and Sri A.V.V.Satyanarayana Murthy are not entitled to draw T.A. and D.A. and other allowances etc., since they are transferred at their request.

  
**REGISTRAR (ADMINISTRATION)**

To

1. The Individuals (Through the concerned Unit Heads).
2. The District Judges, East Godavari, Krishna at Machilipatnam, Kadapa,, Ananthapuramu, Prakasam at Ongole, Visakhapatnam, Nellore, Chittoor, Vizianagaram,
3. The IX Additional District Judge-Cum-Special Court for Trial of Offences against Women, Krishna at Machilipatnam.
4. The Special Judge for Trial of Cases under SCs/STs (POA) Act, Ananthapuramu. .
5. The Judge, Family Court-cum-VI Additional District & Sessions Court, Kadapa .
6. The II Additional District and Sessions Judge, Madanapalli, Chittoor District.
7. The X Additional District & Sessions Court, Tirupati.
8. II Additional Special Judge for CBI Cases, Visakhapatnam.
9. Family Court-cum-III Additional District & Sessions Court, Vizianagaram
10. The District Treasury Officers, Kadapa, Ananthapuramu, Prakasam at Ongole, Visakhapatnam, Nellore, Chittoor, Vizianagaram, East Godavari at Kakinada
11. The Sub Treasury Officer, Madanapalle and Tirupathi, Chittoor District
12. The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati at Nelapadu. (with a request to direct the concerned to upload the Notification in the High Court's Website).

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